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No. K.13027/01/2023-US-II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, dated 02nd September, 2023.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri (i) Sib0 Sankar Mishra, and (ii) Ananda Chandra Behera, to be Judges of the Orissa High Court, in that order of seniority with effect from the date they assume charge of their respective offices.

Narayan Prasad
(Narayan Prasad)

Deputy Secretary to the Government of India

Tele: 23072149

To

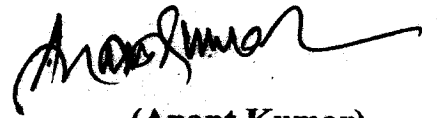
The Manager,
Government of India Press,
Minto Road, New Delhi

No. K-13027/01/2023-US-II

Dated: 02.09.2023

Copy to:-

1. S/Shri (i) Sibho Sankar Mishra, Advocate and (ii) Ananda Chandra Behera, Judicial Officer through the Registrar General, Orissa High Court, Cuttack.
2. The Secretary to Governor, Odisha, Bhubaneswar.
3. The Secretary to Chief Minister, Odisha, Bhubaneswar.
4. The Secretary to the Chief Justice, Orissa High Court, Cuttack.
5. The Chief Secretary, Government of Odisha, Bhubaneswar.
6. The Registrar General, Orissa High Court, Cuttack.
7. The Accountant General, Odisha, Bhubaneswar.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
11. PS to MoS, L&J (I/C)/ PPS to Secretary (Justice).
12. Sr. Technical Director, MC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).



(Anant Kumar)
Under Secretary (Appointments-II)
Tele: 23382978